

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 176 OF 2018

Dated : 7th January, 2019

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Sahasradhara Energy Private Ltd.

... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Harshita Sinha
Ms. Gargi Srivastava for R-2

ORDER

List this matter for hearing on **08.01.2019** (on Top of the Board), as agreed by the learned counsel appearing for the Appellant and the Respondents.

(Ravindra Kumar Verma)
Technical Member
vt/ss

(Justice N.K. Patil)
Judicial Member